

**IN THE HIGH COURT OF KARNATAKA, DHARWAD BENCH
ON THE DAY OF Friday THE 27th Day Of September 2024
COURT HALL NO.32 SITTING AT PRL.BENCH BENGALURU
at 02:30PM
BEFORE**

THE HON'BLE JUSTICE VENKATESH NAIK T

(To get Daily Causelist through telegram, join High Court telegram channel by clicking:
<https://t.me/karnatakahighcourt>)

THROUGH VIDEO CONFERENCING

Sl.No.	Case No.	Adv for Pet/Apl/Comp.	Adv for Resp.
"MATTERS PERTAINING TO DHARWAD BENCH"			
<u>ADMISSION</u>			
1	CRL.P 100166/2023 (O/P/U/S.499 & 500 IPC) A/W OFFICE NOTE (DATE)	(482(Cr.PC)/528(BNSS),) SHIDDALINGANAGOUDA DODDEGOUDRA A C CHAKALABBI AND M A MAKANDAR	PRUTHVI K S
2	CRL.P 101756/2024 REG : NON COMPLIANCE OF OFFICE OBJECTIONS	(482(Cr.PC)/528(BNSS),) ROHIT NAGESH LATUR	HCGP FOR R1 A R BHAVANDASANI FOR R2
<u>FURTHER ARGUMENTS</u>			
3	CRL.P 100180/2018 A/W MEMO A/W DOCUMENTS TO BE SERVED OTHER SIDE BY PETITIONER COUNSEL (HEARD IN PART) (DATE) <u>Connected With</u>	(482(Cr.PC)/528(BNSS),) G K HIREGOUDAR : VIJAY KUMAR DEEPAK K BAJANTRI	HCGP FOR R1 C JAGADISH FOR R2
3.1	CRL.P 101166/2017	(482(Cr.PC)/528(BNSS),) VIAJYKUMAR B BAJENTRI	HCGP FOR R1 C JAGADISH FOR R2
4	CRL.P 100268/2018 (HEARD IN PART) (DATE)	(482(Cr.PC)/528(BNSS),) SHRIHARSH A NEELOPANT	AGA FOR R1 C JAGADISH FOR R2
5	CRL.P 101146/2018 (HEARD IN PART) (DATE)	(482(Cr.PC)/528(BNSS),) R G HEGDE	HCGP FOR R1 C JAGADISH SPECIAL GOVT. ADV. FOR R2

COURT HALL NO :13

- 6 CRL.P (482(Cr.PC)/528(BNSS), ASHOK R
104201/2022) KALYANASHETTY VITHAL S TELI
(HEARD IN PART)
(DATE)
Connected With
- 6.1 CRL.P (482(Cr.PC)/528(BNSS), JAGADISH PATIL
103391/2022) VITTHAL S TELI
- 7 CRL.P (482(Cr.PC)/528(BNSS), M R HIREMATHAD
102850/2023) PRAKASH BADIGER HCGP FOR R1
(DATE) SOUBHAGYA S VAKKUND
FOR R2

FURTHER HEARING

- 8 CRL.P (482(Cr.PC)/528(BNSS), A P HEGDE HCGP FOR R2
101320/2017) C JAGADISH FOR R1
(HEARD IN PART)
(CRL.PETITION
ADMITTED ON
10/8/2020)
(DATE)

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